

(b) and (c) Yes, Sir. Some cases of mis-declaration in regard to transportation of Iron Ore have come to notice of Ministry of Railways. The matter was handed over by Central Vigilance Commission to Central Bureau of Investigation for further investigation. Two cases have been registered by Central Bureau of Investigation. The cases are under investigation by them.

(d) In cases where it is post facto established that iron ore originally declared for domestic consumption was diverted for export, action in accordance with extant instructions, which *inter-alia* provide for recovery of differential freight as well as punitive charges, is being taken.

Setting up of Adarsh Stations

887. SHRI DILIP KUMAR TIRKEY: Will the Minister of RAILWAYS be pleased to state by when the Ministry would set up Adarsh Stations by upgrading the Banspani, Bolangir, Jajpur-Keonjhar Road, Khurda Road, Koraput Junction, Rayagada and Titlagarh Junction announced in 2009-10 and Angul, Belpahar, Bobbili, Jakhpura, Jharsuguda, Lanjigarh Road, Lapanga, Meramundali, Rengali, Raghunathpur and Titlagarh stations announced in Railway Budget 2010-11?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): Banspani, Bolangir, Jajpur-Keonjhar Road, Khurda Road, Koraput Junction, Rayagada, Belpahar, Titlagarh Junction, Jharsuguda stations have already been developed under 'Adarsh' Station Scheme and all related works have been completed.

Works for development under 'Adarsh' Station Scheme are planned for completion during 2012-13 at Angul, Jakhopura, Lanjigarh Road, Lapanga, Meramandali, Rengali and Raghunathpur railway stations and during 2013-14 at Bobbili Railway Station.

Extending jurisdiction of Sambalpur division

888. SHRI DILIP KUMAR TIRKEY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways are considering extending the jurisdiction of Sambalpur Division to include Jharsuguda-Barsuan-Kiriburu, Rourkela-Nuagaon and Jharsuguda-Hemgiri lines, as per the demands submitted by Government of Odisha, to create a new Division with headquarters at Rourkela/Jharsuguda under the jurisdiction of East Coast Railway; and

- (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) No, Sir. At present, there is no plan either to change the jurisdiction of Sambalpur Division or to create a new Division with headquarters at Rourkela/Jharsuguda.

- (b) In view of (a) above question does not arise.

Railway freight fare scam

889. SHRIMATI KUSUM RAI:

SHRI PRABHAT JHA:

SHRI ARVIND KUMAR SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) whether a massive railway freight fare scam amounting to thousands of crores of rupees by several mining companies in transportation of iron ore has been reported;

(b) if so, the details thereof along with the details of companies found involved in the scam;

(c) the details of estimated loss to Railways due to this scam;

(d) whether Government has fixed responsibility in the matter; and

(e) if so, the full details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) to (e) Yes, Sir. Some cases of misleading declaration of iron ore have come to the notice of Ministry of Railways. The case has been handed over by Central Vigilance Commission (CVC) to Central Bureau of Investigation (CBI) for further investigation. Two cases have been registered by CBI in the mater. The cases are under investigation by CBI.

Recent train accident in Bihar

890. SHRI ARVIND KUMAR SINGH:

SHRI PRABHAT JHA:

SHRIMATI KUSUM RAI:

Will the Minister of RAILWAYS be pleased to state: